

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 1553/2000

This the 23rd day of August, 2002

(31)

Hon'ble Shri V.K. Majotra, Member (A)

1. Smt. Gudeo Devi W/o Shri Sada Nand, R/o J-247 Jhuggi Cluster, J Block, Lakh Park, Jahangir Puri, Delhi.
2. Ravinder Singh S/o Shri Karan Singh, C/o L-407 Shakurpur J.J. Colony, Delhi.
3. Om Prakash Yadav, S/o Shri Ram Dev Yadav, D.D.A. Flat No.96, New Seema Puri, Delhi-54.
4. Mohinder Singh Meena S/o Shri Mula Ram Meena BH-92, West Shalimar Bagh, Delhi-52.
5. Charku Goop S/o Shri Amar Goop, C/o Chowdhary Ishwar Singh, Devi Durga Mata Mandir, Kakikat Nagar, Delhi-9.
6. Man Singh C/o Shri Surinder Singh (Paperwala), Village Khera Khurd, Delhi-82.

-Applicants

(None Present)

Versus

1. Director  
Directorate of Social Welfare,  
Govt. of NCT  
I Canning Lane, K.G. Marg,  
New Delhi.
2. Superintendent  
Hostel for College going Blind Students,  
Dept. of Social Welfare, Govt. of Delhi,  
Kingsway Camp, Delhi-9.

-Respondents

(By Advocate: Mrs. Sumedha Sharma)

ORDER (Oral)

None was present on behalf of the applicants even on the last date of hearing, i.e., on 31.7.2002. It seems the applicants are not interested in pursuing this matter. The OA is dismissed in default and for non-prosecution.

V.K. Majotra  
(V.K. Majotra)  
Member (A)

cc.

Dept. of Social Welfare  
New Delhi